

OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS: NEW DELHI

ORDER

In supersession of earlier orders in respect of constitution of committees of this office, the **Lawyers' Chamber Allotment Committee** of District Courts, Dwarka is hereby re-constituted as under, with immediate effect :-

S.No.	NAME OF THE JUDICIAL OFFICERS	DESIGNATED AS
1	Sh. Chandra Gupta, Officiating District & Sessions Judge (SW), Dwarka	Chairperson
2	Ms. Shail Jain, POIT-02, Dwarka Courts	Member
3	Administrative Civil Judge, Dwarka Courts	Member
4	The President, DCBA, Dwarka	Member
5	The Hony. Secretary, DCBA, Dwarka	Member

Note:-

All correspondence with the Hon'ble High Court of Delhi is to be done through the Ld. District & Sessions Judge (S-W), Dwarka Courts..


(CHANDRA GUPTA)

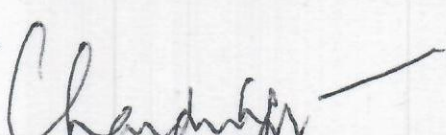
Officiating District & Sessions Judge (S-W)
Dwarka Courts, New Delhi

No. 2330-340 Committees/DWK/2019

Dated 02-02-2019

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. Judicial Officers/Members concerned, Dwarka Courts, New Delhi
4. The A.O.s (J)/Branch Incharge, Judicial & General Branch, Dwarka Courts, New Delhi.
5. Ld. D & SJ Secretariat, Dwarka Courts, New Delhi.
6. The Office of CMM, Dwarka Courts, New Delhi.
7. The Website Committee, Tis Hazari Courts, Delhi (with request to upload this order on the official website)
8. The Branch Incharge, Computer Branch, Dwarka Courts (with the direction to upload this order on the official website of Dwarka Courts)
9. The Incharge, R & I Branch for uploading on Layers.


Officiating District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.